

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 234
1080/252/ND/2018**

IN THE MATTER OF:

M/s. Pr. Commissioner of IT-6

...APPELLANT

Vs.

M/s. Morven Security Services Pvt. Ltd. and Anr.

...RESPONDENT

Section

Under Section 252

**Order delivered on 07.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the ROC

For the Income Tax Department

:Mr. M. Yadubhushana Rao, AROC.

**:Mr. Shailendra Singh, Mrs..
Vibhooti Malhotra, Advocates.**

ORDER

Proxy counsel for the Income Tax Department has appeared and prayed for time on the ground that senior counsel appearing in the matter is unwell. AROC is present in the matter. Therefore, let this matter be posted to 08.02.2021.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member**

(Anjula)